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Title : The Minister of State in the Ministry of Home Affairs laid the statement regarding status of implementation of the recommendations contained in the 140th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in the 132nd Report on Demands for Grants (2008-09), pertaining to the Ministry of Home Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay the Statement on the above subject in pursuance of rule 389 of the Rules of Procedure and Conduct of Business of Lok Sabha, issued by the Hon'ble Speaker. Lok Sabha vide Lok Sabha Bulletin Part-II dated September 1,2004.

The meeting of the Department-related Parliamentary Standing Committee on Home Affairs was held on 24th February 2009, to review the Action Taken Replies furnished by the Ministry of Home Affairs on the 132nd Report of the Department-related Parliamentary Standing Committee on Demand for Grants (2008-2009) of the Ministry of Home Affairs. Thereafter, the Committee submitted its 140th Report which contained further observations/recommendations on the 132nd Report, on 26th February, 2009.

The Committee in its 140th Report made as many as nine (9) recommendations (Paragraph No. 3.1.9, 3.2.4, 3.3.5, 3.4.9, 3.5.5, 4.1.3, 4.2.5, 4.3.4 and 4.4.11) in respect of which the Ministry of Home Affairs was required to take action. The ATRs have been sent to Rajya Sabha Secretariat by MHA.

This Ministry has accepted the recommendations contained in the 140¹ Report fully or with slight modification. In respect of some recommendations, the Ministry is taking necessary action in consultation with various agencies. It may be mentioned that action to be taken by this Ministry in respect of number of recommendations are of a continuing nature and necessary action has since been taken or is being taken accordingly.

A detailed Statement showing the action taken / being taken with reference to the recommendations contained in various paragraphs of the 140 Report of the Committee is laid on the Table of the House.
